

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(31.) C.P.(IB)-1713/(MB)/2018

CORAM: Present : SH. M.K. SHRAWAT  
MEMBER (J)

SH. CHANDRA BHAN SINGH  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **05.08.2019**.

NAME OF THE PARTIES: Hubegrop India Pvt. Ltd.  
V/s.  
Jairam Flexo Laminates (P) Ltd.

SECTION OF THE COMPANIES ACT :u/s. 9 of The Insolvency & Bankruptcy Code,  
2016.

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**ORDER**

1. The Learned Representatives of the Petitioner is present.
  
2. By Order of the Bench, adjourned to **30.09.2019**.

Sd/-

**CHANDRA BHAN SINGH**  
**Member (Technical)**

05.08.2019.  
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Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**